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**BEFORE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 313/2024

IN THE MATTER OF

Sunil Raj Singh

...

Applicants

Versus

State of Haryana

...

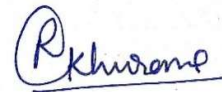
Respondents

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Date: 16.11.2024

Filed By:



Rahul Khurana, Advocate
Counsel for Respondent no.1 & 2

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Respondents**

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**Reply on behalf of Respondent No.1 and 2 through Dinesh
Kumar, Regional Officer, Ballabgarh, Haryana State
Pollution Control Board**

1. That present Original Application has been filed raising the issue of discharge of untreated sewerage water/harmful effluent of Rajeev Colony, Sector-25, Faridabad into Sikri village on Harfala minor which is overflowing into applicant's agricultural fields.
2. That vide order dated 06-08-2024 the Hon'ble Tribunal Passed the following direction reproduced as under:-
 2. *The grievance of the applicant is that he is an agriculturist and in his agricultural field the sewage water containing harmful chemical is flowing. According to the applicant there is drain name Harfalla Minor which originate from Ballabghadh Nagar and passing through Rajeev Colony, Sector 58 Industrial Area and reaches the agricultural fields of Sikri Village. The sewage mixed with chemical is discharged in the drain which reaches agricultural field destroying the crops. Along with letter petition the applicant has enclosed the photographs to substantial the plea.*

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5. List on 18.11.2024

3. That to ascertain the factual aspects of the complaint, a committee was constituted and inspection was carried out on 13.11.2024 comprising by following members:

Sr. No.	Name and designation of officer	Nominee/Representative of
1.	Sh. Mayank Bhardwaj, SDM, Ballabgarh	District Magistrate, Faridabad
2.	Sh. Dinesh Kumar, RO, HSPCB, Ballabgarh Region	Member Secretary, HSPCB
3.	Sh. Abhishek Parocha, SDO, Irrigation Department	ACS, Irrigation & Water Resource Deptt., Haryana
4.	Sh. Rajesh Sharma, AE, MCF	Commissioner, Municipal Corporation, Faridabad

4. That During the inspection on 12.11.2024 & 13.11.2024, it was found that the Sikri Distributary originates from off take of Gurgaon Canal at RD 14014, near New Bridge, Sector 25, Faridabad. After that Harfala Minor originates from said Sikri Distributary at RD 18460 near flyover, Vill. Kail Gaon, Ballabgarh, Faridabad and flows adjacent to the Applicant's agricultural fields in Sikri Village. During inspection it was found untreated domestic effluent is coming into Sikri Distributary from Krishna Colony, Rajeev Colony, Residential area nearby Samaypur Road, opposite Sector 58 and other nearby areas adjacent to Sikri Distributary. The Sikri distributary carries untreated domestic effluent generated from above said colonies and crosses nearby the agricultural field of Applicant i.e. Sh. Sunil Raj Singh.
5. That at present, wheat crop is sown on land stated to be of applicant. Copy of inspection report alongwith photographs of land in question are annexed herewith as **Annexure-A**.

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6. That Municipal Corporation of Faridabad has been asked to submit time bound action plan for scientifically disposal of domestic effluent generated in the areas as mentioned in the report of Joint Committee.

In view of the submissions made herein above, it is humbly prayed that present reply be taken on record. It is undertaken to comply with the directions passed by this Hon'ble Tribunal.



Regional Officer
Haryana State Pollution Control Board
Ballabgarh
(For Respondent No.1 and 2)

Place: Faridabad
Date: 16.11.2024

Report in the matter of Sunil Raj Singh V/s State of Haryana in Original Application No. 313/2024.

1. Background:-

Vide order dated 06-08-2024 the Hon'ble Tribunal Passed the following direction reproduced as under:-

2. The grievance of the applicant is that he is an agriculturist and in his agricultural field the sewage water containing harmful chemical is flowing. According to the applicant there is drain name Harfalla Minor which originate from Ballabghadh Nagar and passing through Rajeev Colony, Sector 58 Industrial Area and reaches the agricultural fields of Sikri Village. The sewage mixed with chemical is discharged in the drain which reaches agricultural field destroying the crops. Along with letter petition the applicant has enclosed the photographs to substantial the plea.

5. List on 18.11.2024

2. Factual Report:-

That, in compliance of aforesaid Hon'ble NGT's Orders, Joint inspection was carried out on dated 13.11.2024 comprising of following members:

Sr. No.	Name and designation of officer	Nominee/Representative of
1.	Sh. Mayank Bhardwaj, SDM, Ballabgarh	District Magistrate, Faridabad
2.	Sh. Dinesh Kumar, RO, HSPCB, Ballabgarh Region	Member Secretary, HSPCB
3.	Sh. Abhishek Parocha, SDO, Irrigation Department	ACS, Irrigation & Water Resource Deptt., Haryana
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Recommendations:

Municipal Corporation of Faridabad may be directed to submit action plan for 100% tapping of untreated domestic effluent generated from above mentioned colonies or rerouting it into any of its nearby Sewage Treatment Plant (STP) for proper disposal.

Representative
of Irrigation
Department,
Faridabad

Representative of
Municipal Corporation,
Faridabad

Regional Officer,
Ballabgarh Region,
HSPCB

SDM, Ballabgarh
Nominee of
District
Magistrate,
Faridabad





